

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.1043 /(MAH)/2017
IVN. P.No.02/2017 &
MA 222/2017

CORAM:

Present:

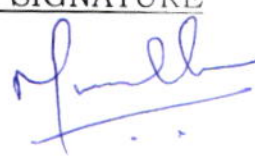
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE PARTIES: Indus Finance Ltd.
V/s.
Quantum Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Abbas Mandriwala 1/b Raval-Shah & Co	Advocate for RP	
2)	Mr. Nikhil Rajani 1/b M/s. V Deshpande & Co for J.M. Financial Asset Reconstruction Co Ltd the Intervenor	Advocate	
3)	Ashish Kameet Megha Chandra Amitesh Agarwal Madhu Chaudhary 1/b. Mark Blake & Co.	Advocate for intervenor	

ORDER

Ivn. P. No.02/2017 & MA 222/2017 In CP 1043/ I&BP /NCLT/MB/MAH/2017

Ivn. P. N.02/2017 dismissed, vide separate order.

List this matter on 20.9.2017.

Sd/ -

V. NALLASENAPATHY
Member (Technical)

Sd/ -

B.S.V. PRAKASH KUMAR
Member (Judicial)